

Name of the Corporate Debtor: Poets Lovers and Lunatics Motion Pictures Private Limited; Date of Commencement of CIRP: 06.10.2021; List of Creditors as on: 17.03.2023

Annexure-5
Summary of List of Other Creditors, if any, (Other than Financial Creditors and Operational Creditors)

Name of Creditor	Details of Claim received		Details of Claim admitted					Amount of Contingent Claim (Rs.)	Amount of any mutual dues, that may be set off (Rs.)	Amount of claim not admitted	Amount of Claim under Verification (Rs.)	Remarks, if any
	Date of Receipt	Amount Claimed	Amount of claim admitted (Rs.)	Nature of claim	Amount covered by Security Asset	Amount covered by guarantee	Whether related party?					
Members Association	08.02.2022	33,08,851	28,56,860	-	-	No	-	-	-	4,51,991	Note 1	
		33,08,851	28,56,860							4,51,991		

in Members Association is an unregistered Association of Person and not a Society registered under the relevant Act. The claim consists of Corporate Debtor's share in maintenance charges, water charges and y charges for the building amounting to Rs. 10,84,448/- and property tax amounting to Rs. 17,72,412/-.

25 that are admitted may be subjected to further substantiation / modification depending on further developments and the basis of additional evidence, information or clarifications.



Rekha K. Shah
Resolution Professional
IBBBI/PA-001/IP-P00776/2017-2018/11349
AFA Valid upto - 27.10.2023
Date: 18.03.2023
Place: Mumbai

REKHA
KANTILAL SHAH
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Date: 2023.03.19
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Date: 2023.03.19
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